

**CENTRAL ADMINISTRATIVE TRIBUNAL
KOLKATA BENCH
(CIRCUIT AT PORT BLAIR)**

No. O.A. 27/AN/2011

Date of order: 12.02.2018

**Present: Hon'ble Mr. V. Ajay Kumar, Judicial Member
Hon'ble Dr. Nandita Chatterjee, Administrative Member**

**Shri C.C. Antony,
Aged about 53 years,
S/o Chacko Antony,
Working as Accounts Officer,
Office of Addl. CDA & IFA (INC),
Buniyadabad, Port Blair - 744102**

.. Applicants

-Versus-

- 1. The Union of India,
(Ministry of Personnel, Pension & Grievances),
Department of Personnel & Training,
New Delhi.**
- 2. The Controller General of Defence Accounts,
Ulan Batar Road, Palam,
Delhi Cantt. - 110010.**
- 3. The Controller of Defence Accounts,
618, Teynampert,
Chennai.**
- 4. The Addl. CDA & IFA (ANC),
Buniyadabad,
Port Blair - 744102**

--- Respondents

1. auma

For the Applicant : Ms. A. Nag, Counsel

For the Respondents : Mr. V.D.S. Balan, Counsel

ORDER (Oral)

Per Mr. V. Ajay Kumar, Judicial Member:

Ms. A. Nag, Ld. Counsel for the applicant and Mr. V.D.S. Balan, Ld. Counsel for the respondents is present and heard.

2. When the matter was taken up for hearing, Ms. A. Nag, Ld. Counsel for the applicant seeks leave of this Tribunal to withdraw the present O.A.

3. Accordingly, the O.A. is dismissed as withdrawn. No costs.

(Nandita Chatterjee)
Administrative Member

(V. Ajay Kumar)
Judicial Member

SP